

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299 & 326 OF 2016
APPEAL NOS. 312 OF 2016, APPEAL NO. 298 OF 2016,
APPEAL NO. 123 OF 2017, APPEAL NO. 133 OF 2017
APPEAL NOS. 134 OF 2017, APPEAL NO. 135 OF 2017
APPEAL NO. 136 OF 2017, APPEAL NO. 145 OF 2017,
APPEAL NO. 04 OF 2017,
APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017

Dated: 24th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299,
& 326 OF 2016

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Co. Ltd. **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-2

Mr. Rajiv Yadav for R-4
(In A.Nos.268, 269, 270, 271, 272,
273 of 2016)

APPEAL NOS. 312 OF 2016 &
APPEAL NO. 298 OF 2016

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.K. Singh
Ms. Surabhi Diwan for R-1
Mr. Rajiv Yadav for R-4

APPEAL NO. 123 OF 2017

Damodar Valley Power Consumers' Asson. **Appellant(s)**
Vs.
CERC & Ors **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Anushree Bardhan
Mr. Shubham Arya for R-2
Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-4

APPEAL NO. 133 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution **Respondent(s)**
Corporation Ltd. & Ors.

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal

Mr. Jamnesh Kumar for R-2

Mr. Ravin Dubey for R-3

**APPEAL NOS. 134 OF 2017, APPEAL NO. 135 OF 2017,
APPEAL NO. 136 OF 2017 & APPEAL NO. 145 OF 2017**

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sushil Kumar Singh
 Ms. Surabhi Diwan for R-1

Mr. R.B. Sharma for R-2

Mr. Mohit Mudgal for R-3

Mr. Ravin Dubey for R-5
 (in A.Nos. 134 & 136 of 2017 & for
 R-6 in A.No. 135 of 2017)

APPEAL NO. 04 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sushil Kumar Singh
 Ms. Surabhi Diwan for R-1

APPEAL NOS. 07, 08, 10, 11 & 35 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution **Respondent(s)**

Corporation Ltd. & Ors.

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-2

Mr. Rajiv Yadav for R-4

ORDER

It is represented by learned counsel for the parties that pleadings are complete in these matters.

List these matters for hearing on **29.10.2018**. Tag to Appeal No. 324 of 2017.

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member